

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
(Office of the Registrar General)

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**Notification**

**No:- 20**

**Dated: 12.09.2020**

Interaction of Hon'ble the Chief Justice and other Hon'ble Judges of the High Court with all those candidates who have applied for law internship including e-internship in the High Court of Jammu and Kashmir pursuant to the notification No. 11/LP dated 23.07.2020, which was earlier scheduled on 12<sup>th</sup> September, 2020 at 11:00 am, is now re-scheduled for **16.09.2020 (Wednesday) at 4:00 pm**. The candidates can join through the following link:

**<https://tinyurl.com/interaction-law-interns>**

The candidates shall confirm their participation by a confirmation mail by 16.09.2020 upto 12:00 noon on the following mail address:

**[rg.jkhc@indiancourts.nic.in](mailto:rg.jkhc@indiancourts.nic.in)**

**SOPs to be followed by the candidates during interaction:**

1. Desktop/laptop/tablets may be used instead of mobile phones as signal drop/incoming call on mobile devices create unnecessary disruptions in the virtual meeting.
2. Candidates shall ensure robust connectivity and bandwidth are available at their end.
3. All the candidates shall keep their MICS on "Mute" mode during the interaction unless Hon'ble the Chief Justice permits any candidate to un-mute the MIC.
4. A candidate may indicate requirement to speak/submit by asking for permission from Hon'ble the Chief Justice by raising a hand. Once permitted by Hon'ble the Chief Justice, the candidate shall first "un-mute" the MIC and thereafter make speak.
5. The headphones if any should be properly tested and configure with proper software drivers before actual use.

**By Order.**

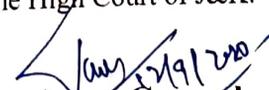
  
(Jawad Ahmed)  
Registrar General

**Dated: 12.09.2020.**

**No:6472-92/LP**

**Copy to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Computers, High Court of J&K, Srinagar.
5. Registrar Rules, High Court of J&K, Srinagar.
6. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
7. Incharge NIC for uploading the same on official website of the High Court of J&K.

  
Registrar General